

In the National Company Law Tribunal, Jaipur

CP No. 51/ND/2018

TA No. 57/2018

UNDER SECTION 241-242 OF IBC

In the matter of:

Sh. Dharam Chand Jain & Anr. Applicant/Petitioners

VS.

Arihant Landmart Pvt. Ltd. Respondent

Order delivered on 13.09.2018

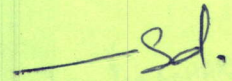
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani

For Respondent(s) : None appeared

ORDER

Learned counsel for the petitioner seeks some more time to comply with the order dated 09.08.2018. A final opportunity is granted to the petitioner to comply with the order within one week. Post the matter on 11.10.2018.



**(R. Varadharajan)
Member (Judicial)**